

Through FAX

(J.H.C. Sch. 1-7)

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From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

The Joint Secretary (Training & Research)
National Human Rights Commission,
Manav Adhikar Bhawan, C-Block,
GPO Complex, INA,
New Delhi – 110023.

Ref: - Your Letter No. 23011/53/2016-17/Trg.(JUD) dated 07.03.2017.

Sub: - Regarding nomination of Judicial Officers for attending two days training programme scheduled to be held on March 25-26, 2017 in the Indian Law Institute, New Delhi.

Sir,

Apropos the letter on the subject referred above, I am directed to inform that the Court has been pleased to **nominate** Sri Yashwant Kumar Shahi, District & Additional Sessions Judge, Garhwa & Sri Vijay Kumar No. 3, District & Additional Sessions Judge, Deoghar, for attending two days training programme on **March 25 – 26, 2017** in the **Indian Law Institute, New Delhi** over the theme **“Judicial Officers and Human Rights: Issue and Challenges”**.

The details of nominated Officers are as follows:-

Name/Designation & contact details of Officer/nominee

- (i) Sri Yashwant Kumar Shahi, District & Additional Sessions Judge, Garhwa.
Mobile No.: **09431398609**
E-mail ID : **ykshahi@gmail.com**
- (ii) Sri Vijay Kumar No. 3, District & Additional Sessions Judge, Deoghar.
Mobile No.: **09431187653**
E-mail ID : **vijaykumar64dj@gmail.com**

This is for kind information and needful.

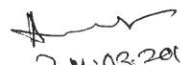
Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1273 / Apptt.

Ranchi dated the 24.3.17

Copy forwarded to Sri Shreenibas Chandra Prusty, Registrar, Indian Law Institute, New Delhi / the Principal District and Sessions Judge, Garhwa & Deoghar for information and needful / Sri Yashwant Kumar Shahi, District & Additional Sessions Judge, Garhwa & Sri Vijay Kumar No. 3, District & Additional Sessions Judge, Deoghar with necessary permission to leave the Headquarters for attending the aforesaid training programme and with an advice to contact the State Guest House in Delhi for accommodation / the Director, Judicial Academy Jharkhand / the C.P.C., e-Courts Project, J.H.C., Ranchi for getting uploaded the letter on this Court's website.

Encl. – As above (01 Sheet).


24.03.2017
Registrar General